

that they would try, that they would make every attempt to see that the refugees were taken back. But when they went back, nothing materially happened. After this Government took over its responsibility, we never had the good fortune of going to Bangladesh or to the Chakma area. I think that as soon as this session is over this Government will take appropriate steps to see once again whether we can see that the refugees are sent back to Bangladesh.

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

"Proposal to introduce competition between department of Telecommunications and private enterprises for providing trunk services"

*146. SHRI S. MADHAVAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to allow both the Department of Telecommunications and private enterprises for providing trunk services and if so, what are the details thereof;

(b) whether it is a fact that expert opinion has been obtained to introduce private parties in trunk telephone services and if so, what are the details thereof; and

(c) whether the leasing of a number of junctions to private enterprises for operating the trunk services is likely to bring benefits to telephone users?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

'Crime against Women' Cell of Delhi Police

*147. MISS SAROJ KHAPARDE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the 'Crime Against Women' Cell of Delhi Police has become a source of harrassment to women troubled by marital discords and dowry-related problems, as reported in the news item captioned "Cell more to harrass than help women" which appeared in the Hindustan Times, dated 6th July, 1991; and

(b) if so, what steps Government propose to take to rectify the situtaion ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) and (b) No, Sir, instructions are, however, being reiterated by the Delhi Police to the staff working in all the police stations to ensure that no hardship is faced by the women complainants and that the complainants are attended to promptly, politely and due courtesy extended to them; to direct the complainants to contact the respective Crime Against Women Cell located in the districts in cases in which the local police is not able to provide the reouisite relief/assistance immediately. Additionally, instructions are being issued to display notice boards indicating the location and telephohne numbers of the district as well as the Central Crime Against Women Cells in the room of Duty Officer in each police station for the information and guidance of the complainants, etc.

ULFA militants in Assam

•148. SHRI SOM PAL:

SHRI CHIMANBHAI MEHTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Assam Government had taken enough precautions to save the life of the Soviet Engineer who was killed by terrorists recently;

(b) whether the Central Government had prior information about the general amnesy to ULFA militants;

(c) whether the ULFA militants had given any prior undertaking;

(d) what was the basis for according general amnesty to ULFA militants;

(e) whether ULFA still demand independent Assam; and

(f) whether they continue to refuse to recognise the sovereignty of India over Assam?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) Yes, Sir. According to the State Government immediately after the receipt of information about abduction of Mr. G. Sergei, Soviet Mining Engineer of Tipong Colliery, police rushed out in search of his whereabouts. All Police Stations and Para-military Forces were alerted, road blocks were set up to search the passing vehicles. Search operations in probable places were also conducted by Police and para-military forces.

(b) to (d) According to the information provided by the State Government, the Chief Minister has not declared any general amnesty. He has made an appeal to ULFA militants to give up their arms and come to the negotiating table and has offered to consider a general amnesty for them if they respond to his appeal. ULFA informed through a press release that Shri B. N. Jaiswal, Chief Geophysicist of ONGC and Shri G. Sergei would be released by them in exchange for release of six ULFA undertrial prisoners, whose names were given.

(e) and (f) There is no information that ULFA has given up its secessionist demand.

Phasing out of vehicle to check pollution

*149. SHRI SYED SIBTEY RAZI; With the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any decision has been taken to phase out old private, public as well as Government vehicles to check pollution;

(b) if so, the details thereof;

(c) whether this also includes DTC buses and buses under its operation; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (d) No decision has been taken to phase out old vehicles as a measure to check pollution. All vehicles allowed to ply on the road are required to have a certificate of fitness and also to conform to the regulations regarding pollution notified under the Central Motor Vehicles Rules, 1989. This applies to DTC buses and buses under its

देश में इलेक्ट्रॉनिक एक्सचेंज

*150. डा० अब्दुरर अहमद : क्या संचार मंत्री यह बताने की कृपा करेंगे, कि :

(क) गत वर्ष देश में कहां-कहां नये इलेक्ट्रॉनिक एक्सचेंज खोले गये थे तथा राजस्थान सहित राज्य-वार प्रत्येक एक्सचेंज की क्षमता क्या है ;

(ख) निकट भविष्य में कहां-कहां नये इलेक्ट्रॉनिक एक्सचेंज खोले जाने की योजना बनायी जा रही है तथा प्रत्येक की क्षमता क्या होगी ; और

(ग) क्या राजस्थान में किसी स्थान पर डायनमिक एस०डी०टी०डी० सुविधा उपलब्ध है, यदि नहीं, तो उसे कब तक उपलब्ध करा दिये जाने की संभावना है ?

operation also.

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) Names of large (MAX-I) Electronic Exchanges opened in the country, State-wise during 1990-91 are given in Annexure-I along with their capacity.

(See appendix 159, Annexure No. 18)

Besides 2903 Nos. of small and medium size Electronic Exchanges were also opened in the country during 1990-91. 149